

(St.)

(1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government on the working of the National Buildings Construction Corporation Limited, New Delhi, for the year 1969-70.
- (ii) Annual Report of the National Buildings Construction Corporation Limited, New Delhi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [*Placed in Library. See No. LT—678/71*]

12.49 hrs.

**PUBLIC ACCOUNTS COMMITTEE
FOURTH REPORT**

SHRI C. C. DESAI (Sabarkantha) : I beg to present the Fourth Report of the public Accounts Committee regarding Audit Reports on the Accounts of the Indian Council of Agricultural Research for the year 1966-67, 1967-68, and 1968-69.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR) : Sir,
I rise to announce that Government Business
in this House during the week commencing
from Monday the 19th July after the voting
of Demands for Grants (General) for 1971-72
on 21st July, 1971, will consist of :—

- (1) General discussion on the Budgets
for 1971-72 and voting of the related
demands for grants in respect of the
States of Gujarat, Mysore and West
Bengal.
- (2) Consideration and passing of the
Finance (No.2) Bill, 1971.

12.50 hrs.

**STATEMENT RE : COMMITTEE TO IN-
VESTIGATE THE WORKING OF OIL
AND NATURAL GAS COMMISSION**

THE MINISTER OF PETROLEUM
AND CHEMICALS (SHRI P. C. SETHI) :
Hon. Members would recall that during the

Debate on Grants of the Ministry of Petro-
leum and Chemicals, I had mentioned that
I would be appointing a High Power Commit-
tee to make a study of the organisation,
financing and functioning of the Oil and
Natural Gas Commission.

Accordingly, it has been decided to appoint
a Committee to study certain features of the
structure organisation, financing and function-
ing of the Oil and Natural Gas Commission
and make recommendations for changes and
improvements which will strengthen and enable
the Commission to achieve the objective of
rapid expansion of its programme of survey,
exploration and production of gas and oil,
both on shore and off-shore, so that the poten-
tial oil and gas resources of the country are
fully expored and exploited within a measur-
able period of time and the Commission are
able to extend their activities to promising on-
share and offshore areas in neighbouring
countries if and when suitable opportunities
arise and thus the Commission is able to make
rapid and continuous additions to establish
reserves and to production to meet the grow-
ing needs of the country

The composition of the expert team would
be as follows :—

1. Shri K. D. Malaviya, M. P.
Chairman.
2. Shri M. S. Pathak, Member
Member, Planning Commission
and Chairman Engineers
India Limited. "
3. Dr. G. Ramaswamy,
Chief of Exploration, Planning
and Development, Ministry of
Petroleum and Chemicals. "
4. Shri N. Krishnan,
Chief Cost Accounts Officer,
Ministry of Finance. "
5. A Senior and experienced
Geologist, whose name will
be announced later.
Shri S. N. Ghosh, Chief of
Publicity Division, Petroleum
Information Service and
Editor, Oil Commentary
will be Secretary. "